

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 48 of 2015

Dated : 4th December, 2015

In the matter of:

M/s Maithon Power Ltd

Versus

Central Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

Bench not assembled today.

Post this Appeal for remaining arguments of the parties on

5th January, 2016.

Court Master

rkt/ut